

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 874 of 97

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

AMIYA KR. POLLEY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms.K.Banerjee, counsel

Heard on : 26.8.98

. Order on : 26.8.98

O R D E R

None appears for the applicant and Ms.K.Banerjee, 1d. counsel appears for the respondents. When the case is taken up for admission hearing the 1d. counsel for the respondents submits that the applicant has been paid his salary as per order dated 29.7.97 passed by this Tribunal and if is found that the applicant thereafter did not appear before this Tribunal on 11.11.97, 7.4.98 and 25.6.98. Today also none appears on behalf of the applicant. So the application is dismissed for default of the applicant. No order as to costs.

(D.PURKAYASTHA)
MEMBER (J)